

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 138 to 140/JP/2020
निर्धारण वर्ष / Assessment Years : 2009-10

| | | |
|-----------------------------------------------------------------|-------------|-----------------------------------|
| Shri Ankush Vijay 35/117, Kiran Path, Mansarovar, Jaipur. | बनाम Vs. | The ITO, Ward-2(4), Jaipur. |
| स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ADCPV 2743 C | | |
| अपीलार्थी / Appellant | | प्रत्यर्थी / Respondent |

निर्धारिती की ओर से / Assessee by : Shri Manish Tatiwala (Adv.)
राजस्व की ओर से / Revenue by : Smt. Monisha Choudhary (JCIT)

सुनवाई की तारीख / Date of Hearing : 11/06/2021
उदघोषणा की तारीख / Date of Pronouncement : 11/06/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

These are three appeals filed by the assessee against the respective orders of Id. CIT(A)-I, Jaipur all dated 19.11.2019 for the assessment year 2009-10 respectively.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has been issued on 07.12.2020 by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.
4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 11/06/2021.

Sd/-

(संदीप गोसाई)
(Sandeep Gosain)
न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)
(Vikram Singh Yadav)
लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 11/06/2021.

***Santosh**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant Shri Ankush Vijay, Jaipur.
2. प्रत्यर्थी / The Respondent- ITO, Ward-2(4), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 138 to 140/JP/2020 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar